

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB).No. 286/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Pushkar Impex Pvt Ltd -Vs- Diamond Polymers Pvt Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M. P. K. Dey, Advocate, Asst.
2. Mr. S. Dasgupta, Asst.

For Respondent/Corporate Debtor

Sd/- P. K. Dey, A  
13.10.17

CA JITENDRA LOHIA

Resoluto - Professional

I. Lohia  
13/10/17

ORDER

The Ld. Counsel for the Respondent/Corporate Debtor and Shri Jitendra Lohia, CA, Interim Resolution Professional are present.

The Ld. Interim Resolution Professional has filed the progress report which may be taken on record.

List on 15-11-2017 for further consideration.

(Jinan KR)  
Member(J)

(Vijai Pratap Singh)  
Member(J)